

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 274/TT/2019

Subject : Petition for truing up of transmission tariff 2014-19 tariff period and determination of transmission tariff for 2019-24 tariff period for LILO of Vemagiri-Gajuwaka 400 kV D/C Line at Simhadri-II TPS.

Date of Hearing : 11.2.2020

Coram : Shri P.K. Pujari, Chairperson
Shri I.S Jha, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Karnataka Power Transmission Corporation Ltd. and Ors.

Parties present : Shri S.S. Raju, PGCIL
Shri Zafrul Hasan, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri Amit Jain, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition is filed for truing up of transmission tariff of 2014-19 period and determination of tariff for 2019-24 period in respect of LILO of Vemagiri-Gajuwaka 400 kV D/C Line at Simhadri-II TPS under Transmission System Associated with Simhadri-II Generation Project in Southern Region in terms of 2014 Tariff Regulations and 2019 Tariff Regulations. He further submitted that the information sought by the Commission vide RoP of hearing dated 16.10.2019 was filed vide affidavit dated 11.11.2019. He submitted that none of the respondents have filed their reply to the petition. He also submitted that the matter was earlier heard on 16.10.2019 and 18.11.2019. He submitted that all the information for determination of tariff is available on record and prayed that tariff may be accordingly determined.

2. After hearing, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

